

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL HELD ON 29-01-2021 AT 10:30 AM THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/1455/2019
NAME OF THE PETITIONER : Easyaccess Financial Services Pvt Ltd
NAME OF THE RESPONDENTS : Sharavan Infrac Pvt Ltd
UNDER SECTION : Sec 7 Rule 4 of IBC, 2016

ORDER

Ld. Counsel Mr. R.R. Pradeep for the Applicant and Learned Company
Secretary Mr. M. Rathina Kumar for the Respondent are present.

At request of the Applicant, list the matter on **19.03.2021** as last chance for
reporting settlement, failing which, the matter shall be taken up for hearing. No
further adjournment shall be entertained.

-sd-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)
MEMBER (JUDICIAL)

VS